

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'C' BENCH  
MUMBAI**

**BEFORE: SHRI M.BALAGANESH, ACCOUNTANT MEMBER  
&  
SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER**

**ITA No.335/Mum/2019  
(Assessment Year :2010-11)**

M/s. Chem-Trend Chemicals Company Pvt. Ltd., 3 <sup>rd</sup> Floor, Silver Jubilee Block, 3 <sup>rd</sup> Floor Mission Road, Bangalore-560027	Vs.	ACIT-15(1)(2) Aayakar Bhavan New Marine Lines Mumbai – 400 020
<b>PAN/GIR No. AABCC7107N</b>		
<b>(Appellant)</b>	..	<b>(Respondent)</b>

Assessee by	None
Revenue by	Ms. Shreekala Pardeshi
<b>Date of Hearing</b>	<b>02/06/2021</b>
<b>Date of Pronouncement</b>	<b>02/06/2021</b>

**आदेश / O R D E R**

**PER M. BALAGANESH (A.M):**

This appeal in ITA No.335/Mum/2019 for A.Y.2010-11 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-24, Mumbai in appeal No.CIT(A)-24/ACIT 15(1)(2)/IT-149/16-17 dated 31/10/2018 (Id. CIT(A) in short) in the matter of imposition of penalty u/s.271C of the Income Tax Act, 1961 (hereinafter referred to as Act).

2. We find that the assessee filed a letter dated 22/03/2021 mentioning that an application had been preferred under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form-3 from the designated authority thereon, copy of which was enclosed alongwith this letter.

3. In view of this, we hereby treat the appeal pending before us as dismissed and withdrawn with a liberty given to the assessee to get the appeal restored in the event that assessee's declaration made under "Vivad Se Viswas Scheme 2020" is declared bad in law in future for any reason whatsoever.

**4. In the result, appeal of the assessee is dismissed.**

Order pronounced in open Court on 02/06/2021.

**Sd/-**  
**(PAVAN KUMAR GADALE)**  
JUDICIAL MEMBER

**Sd/-**  
**(M.BALAGANESH)**  
ACCOUNTANT MEMBER

Mumbai; Dated 02/06/2021  
KARUNA, *sr.ps*

**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)  
ITAT, Mumbai